

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 1948
TO BE ANSWERED ON 29.11.2019

Indian Forest Act, 1927

1948. SHRI A. GANESHAMURTHI :
DR. T.R. PAARIVENDHAR:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government proposes to amend the Indian Forest Act, 1927;
- (b) whether the Government is aware of the fact that it sparked protests in several States on the grounds that it would divest tribals and other forest-dwelling communities of their rights over forest land and resources, if so, the details thereof;
- (c) whether the Government has taken a view of all States in this regard;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the necessary steps taken by the Government to resolve the grievances of the tribals and forest-dwelling communities in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BABUL SUPRIYO)

(a) to (e) As on date, there is no such proposal.
